

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 987
TO BE ANSWERED ON THE 24TH JULY, 2018

BAN ON USE OF HAZARDOUS PESTICIDES

987. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has received proposals to ban the use of hazardous pesticides in farming in the country;
- (b) if so, the details thereof;
- (c) whether it is also a fact that World Health Organisation estimates that 20 per cent of all suicides could be prevented through restriction on access to such pesticides/poisonous; and
- (d) if so, the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): The Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) has constituted an expert committee under the Chairmanship of Anupam Verma in July 2013, to review 66 pesticides that are banned, restricted, withdrawn in one or more countries but continued to be registered in India. The Expert Committee, inter alia, recommended 13 pesticides to be completely banned, 27 pesticides to be reviewed in 2018 after completion of certain technical studies and 6 pesticides to be phased out by 2020. The Complete list is at Annexure I. Considering the recommendation of Expert Committee as accorded by the Registration Committee, the Ministry of Agriculture & Farmers Welfare had invited objections and suggestions from the public/stakeholders on banning/phasing out of certain pesticides. The details are at Annexure II. In response to which, the Ministry has received various objections and suggestions. Keeping in view of which, a committee has been constituted to review the received objections and suggestions.

(c) & (d): There is no specific study available with the Central Insecticide Board and Registration Committee (CIB&RC). However, the Registration Committee, constituted under Section 5 of the Insecticides Act, 1968 registers pesticides after considering its efficacy and safety to human beings, animals and environment. Pesticides used as per approved label and leaflet claims are unlikely to cause any harm. In additions, technical reviews are carried out from time to time to assess the safety of pesticides for their continued use. Further, the Department is implementing 'Strengthening and Modernization of Pest Management Approach' (SMPMA) Scheme, wherein, inter alia, Farmers Field Schools (FFSs) are organized to sensitize farmers on Integrated Pest Management (IPM) approach and to use chemical pesticides as a last resort as per approved labels and leaflets.

RECOMMENDATION OF THE EXPERT COMMITTEE WITH RESPECT TO 66 PESTICIDES

S. No.	Category	No. of Pesticides	Name of the Pesticides
1.	I- to be continued	18	Aluminium phosphide, Bifenthrin, Carbosulfan, Chlorfenapyr, Chlorothalonil, Dazomet, Diflubenzuron, Ethofenprox, Fenpropathrin, Iprodione, Kasugamycin, Mepiquat chloride, Metaldehyde, Paraquat dichloride, Pretilachlor, Propargite, Propineb and Zinc phosphide
2.	II- to be reviewed again in 2018, after completion of the recommended studies	27	Acephate, Atrazine, Benfuracarb, Butachlor, Captan, Carbendazim, Carbofuran, Chlorpyrifos, Deltamethrin, Dicofol, Dimethoate, Dinocap, Diuron, 2,4-D, Malathion, Mancozeb, Methomyl, Monocrotophos, Oxyfluorfen, Pendimethalin, Quinalphos, Sulfosulfuron, Thiodicarb, Thiophanate methyl, Thiram, Zineb, Ziram
3.	III- to be phased out by 2020 <ul style="list-style-type: none"> • No new certificate of registration to manufacture shall be issued after December 2017 • No person shall import, manufacture or formulate w.e.f. 1st January 2019 • The use shall be completely banned w.e.f.31st December 2020 	6	Alachlor, Dichlorvos, Phorate, Phosphamidon, Triazophos, Trichlorfon
4.	IV- ban to be continued	1	Fenitrothion
5.	V- it's use to be completely banned.	13	Benomyl, Carbaryl, DDT Diazinon, Fenarimol, Fenthion, Linuron, MEMC, Methyl Parathion, Sodium Cyanide, Thiometon, Tridemorph, Trifluralin
6.	VI- not reviewed as it is sub-judice	1	Endosulfan

NAMES OF THE PESTICIDES IN THE NOTIFICATION S.O.4212 (E)

S.No.	Name
1.	Benomyl
2.	Carbaryl
3.	Diazinon
4.	Fenarimol
5.	Fenthion
6.	Linuron
7.	MEMC
8.	Methyl Parathion
9.	Sodium Cyanide
10.	Thiometon
11.	Tridemorph
12.	Trifluralin
13.	Alachlor
14.	Dichlorvos
15.	Phorate,
16.	Phosphamidon
17.	Triazophos
18.	Trichlorfon
